

**DIVISION BENCH**

**ITEM NO. 111**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 169/2020, IA No. 02/2021, IA No. 262/2020, IA No. 334/2020,  
Ivn. P No. 15/2021, IA No. 133/2021, MA No. 8/2022, IA No. 277/2020,  
IA No. 147/2021, IA No. 148/2021, IA No. 47/2022, IA No. 145/2021  
& IA No. 56/2022 IN CP (IB) No. 451/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> May, 2023**

**Attendance-Cum-Order Sheet of the Hearing**

<b>NAME OF THE COMPANY</b>	<b>KHARD ENTERPRISES V/S RAMNATH DEVELOPERS PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL CONFERENCING:**

- Sh. Amar Vivek alongwith Ms. Damini Srestha, Advs. : *For the RP*
- Sh. Abhishek Anand, alongwith Sh. Nipun Gautam, Sh. Akhand Pratap Singh Gaur, Advs.  
: *For the Respondent No. 1*
- Sh. Utkarsh Srivastava, Adv. : *For the Applicant in IA No.169/2020*
- Sh. Prateek Mishra, Adv.  
: *For the Respondent in IA No. 334/2020, Ivn.P No. 15/2021, IA No. 227/2020*
- Sh. Utkarsh Malviya holding brief of Sh. Abhinav Mehrotra, Adv.  
: *For the Applicant in IA No. 334/2020, Ivn P No. 15/2021*

**ORDER**

**IA No. 147/2021**

At the request of Ld. Counsel, the matter is adjourned for 10<sup>th</sup> July, 2023.

**Ivn P No. 15/2021, 334/2020**

1. It is stated by Ld. Counsel Sh. Utkarsh Malviya holding brief of Sh. Abhinav Mehrotra, that vide communication dated 17<sup>th</sup> September, 2022 Mr. Abhinav

Mehrotra has already given his no objection in the present IAs, in view of the fact that management has expressed its desire to appoint some other advocate in the matters.

2. In view of this, the request is made on behalf of Sh. Abhinav Mehrotra that he may be relieved as being the applicant counsels in this IAs. In view of the statement made by the Ld. Counsel, Mr. Abhinav Mehrotra he is relieved as an applicant counsel in these two IAs i.e. Ivn P No.15/2021, IA No.334/2020.
3. No one however has put in appearance on behalf of the applicants in aforesaid said IAs.
4. Let the matter be adjourned for 10<sup>th</sup> July, 2023 alongwith other IAs.

**-Sd-**

**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**

**(Praveen Gupta)**  
**Member (Judicial)**

**19<sup>th</sup> May, 2023**

*Bipul Kumar Tiwari*  
*(Stenographer)*